25.8.2000

Hon ble Mr. Rafiq Uddin, J.M.

Sri Rajesh Srivastava for the applicant. None for the respondents.

No C.A. has been filed. It appears that the notices were issued to Sri R.C. Joshi, Senior Standing counsel on 16.8.2000. He is on general adjournment hence respondents are directed to file C.A. within four weeks.

R.A. may be filed within two weeks thereafter.

List for orders on 18.10.2000.

Interim order, if any to continue till next date.

J.M.

Nafees.

18.10.5000

Hon con ski Nagri Jos

Sni R. Snivastava for the approved to Sni R C Joshi for the respondents:

Soi M. Kumar mentions that he has verouply been served unterthe natio.

Si R Soivastaire mentions that
the applicant has already been provided
relief by the departmental authority
and the impurped bransfer order has been
modified to the satisfaction of the
applicant. Therefore, he does not bress the
GA bein infructuous. OA 13 dismissed
accordably. No order as to cooks

Sm

Ho caread a